

JOINT COMMITTEE REPORT

IN OA 18/2022 (CZ)

Vineetha Nair

v/s

State of MP & Ors.

Date of Order- 23.02.2022

Date of Inspection- 28.03.2022

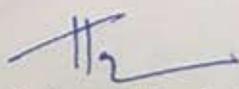
Visit Report

Ref: Orders dated 23rd February 2022 passed by Hon' able NGT, Principal Bench New Delhi in the matter of O.A. 18/2022

In compliance to the orders of Hon'able NGT dated 23/02/2022, a visit was carried out on 28th March 2022 in the region as specified in the referred orders i.e. the trenching ground of the Nagar Palika Parishad Multai located in Rajiv Gandhi Ward Masod road Multai, Distt. Betul.

Submission of the visiting team based on the observations and the information collected from concerned departments is as follows:

1. Land having Khasra no. 957 with total area of 2.225 Hectare is under possession of Nagar Palika Parishad Multai since 1972-73 and is being used by the Nagar Palika Parishad Multai as trenching ground for the MSW of Multai city since 2005-2006. (Documents – D1 & D2). This trenching ground is located at about 1.5 Km from the residential area.
2. Land adjacent to this trenching ground having Khasra no. 976/3 total plot area of 1.012 Hectare is under possession of Smt. Vineeta Nair resident of Multai. The owner of this plot obtained NOC from SDM Multai for construction of building on the plot vide letter dated 21/04/2010. Building permission was granted by CMO, Nagar palika parishad Multai vide letter 28/04/2010. The School premise is segregated from the trenching ground by a concrete boundary wall.
3. Present scenario:-
 - Everyday about 06 T of MSW is being collected door-to-door from the Multai city and is being dumped at this site since 2005-06, as this has been the most suitable site away from the habitation and any sensitive feature.
 - Currently Nagar Palika Parishad is able to carry out only
 - Segregation
 - MRF production – Max. capacity 10 T
 - Bio-composting – Max. capacity 10 T
 - 1 FSTP – 10 KLD
 - There are 04 Health Care facilities in the Multai Nagar Palika Parishad and about 3800 Kg of BMW is generated per year from the region i.e. about 10.5 Kg per day. Entire BMW is being lifted by the CBWTF namely M/s Environment Protection Corporation, Sehore. The domestic BMW which is collected by the local body is periodically being disposed off at CBWTF through the CHC Multai as the quality of such waste is very meagre. It was informed by the CMO that the Nagar Palika Parishad Multai if required shall obtain membership of CBWTF. Thus presently, no BMW is being dumped at the said trenching ground.
 - No discharge of liquid waste could be observed from the premises during the visit.

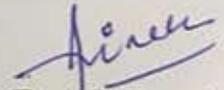

 Sub. Divisional Magistrate
 Multai

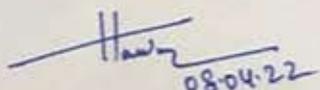
2022/4/8 14:06

4. Nagar Palika Parishad Multai has installed a Fatka machine, Bailing machine, Composting plant etc. at site. (Photographs – P1 to P 9).
5. It was informed by CMO that arrangement have been made with local rake-pickers for collection of inert & recyclable material from the site.
6. No drinking water source exists in or around the dumping site. It was informed by the CMO that drinking water supply for the city is being made from Sandia. Source is around 6 KM from the trenching ground.
7. DPR comprising of various activities has been prepared by Nagar Palika Parishad Multai for execution of day to day activities for management of legacy waste at the site.
8. It was also informed by the CMO that the city action plan for Multai forwarded to GoI through UADD is also under approval and various activities including disposal of Legacy waste at the subject site shall be speed up as soon as the approval and sanctions are received.
9. Other Observations:
 - The rate of segregation and other allied activities appears to be very slow which has resulted in heaping of the garbage at site. (Photograph P 10- P13)
 - Fire incidents are often reported at site, in-situ formation of methane may be one of the causes for such incidents.
 - Mined out pits and a dug well within the trenching ground is also observed to be filled with garbage. (Photograph P 14 - P15)

Recommendations:-

- The Nagar Palika Parishad Multai has to speed up the activities pertaining to the treatment and disposal of legacy waste, an action plan for the same should submit with time lines for the same at the earliest.
- Meanwhile, Nagar Palika Parishad Multai and the Local Administration shall strengthen the vigilance of the site so as to control and avoid the undesirable incidents like fire and liquid discharge from the trenching ground.
- School administration may also take-up essential steps to avoid exposure of school staff and students to the undesirable impacts of the activities being carried out at the trenching site.
- Dense plantation (green curtains) has to be developed by both the parties along the boundary separating the two land parcels (viz- school premises and trenching ground).
- The Nagar Palika Parishad Multai shall include cleaning, deepening and maintenance of the existing well the same shall be developed as water reservoir for use in dust suppression, irrigation and fire-fighting etc.
- The low-lined area in the premise shall have to be levelled so as to avoid accumulation of water in the pits.


 (Dr A.C. Karera)
 Regional Officer MPPCB
 Chhindwara


 (Harsimranpreet Kaur)
 Sub-Divisional Magistrate
 Multai, Multai

Photographs

Facilities at the trenching ground- Nagar Palika Parishad Multai

P-1



P-2



P-3



P-4



P-5



P-6



P-7



P-8



P-9



Heaps of garbage at site

P 10



P 11



P 12



P 13



Garbage dumped in mined out pits and well at site

P 14



P 15

